NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.63/560(6)/NCLT/AHM/2017(New) C.P. No. 543/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Shobhashree Spinners Pvt. Ltd. & Ors.

V/s.

Registrar of Companies, Gujarat

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MR. NAVIN PAHWA SR. ADV.

MS. NATASHA SUTARIA ADV.

2. Ms. Megha Jani Adv. Pletitioner.

Dr. Ch.c.) CS Swip Theper Pas. Pletitioner.

MS. Amorta Abadd Adv. J Patitioner.

<u>ORDER</u>

Learned Advocate Ms. Megha Jani with Learned PCS Ms. Shilpi Thapper with Learned Advocate Ms. Amrita Patel i/b Shilpi Thaper & Associates present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Shareholder. None present for ROC.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.